

**NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/07/2017 AT 10.30 AM**

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER : CA/97/2017
PETITION NUMBER : CP/18/2017
NAME OF THE PETITIONER(S) : S.RAMAMURTHY
NAME OF THE RESPONDENT(S) : VALLAB ENGINEERS PVT LTD + 5
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. NAVJEN KUMAR
MURTHY

RESPONDENT
No. 1

(Signature)
S. RAMAMURTHY
R2
H. W. K.

ORDER

Shri S Ramamurthy, Petitioner in person present. Counsel for respondent present. Time extended at request for hearing submissions by both the counsel. Put up on 17.08.2017 at 10.30 A.M.

(Signature)
(K. Anantha Padmanabha Swamy)
Member (Judicial)